

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1091 OF 2006

MOHD. HUSSAIN @ JULFIKAR ALI Appellant (s)

VERSUS

THE STATE (GOVT. OF NCT) DELHI Respondent(s)

(With appln(s) for stay]

Date: 31/07/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Appellant(s) Mr. Arun Kumar Beriwal,Adv.

For Respondent(s) Mr. P.P. Malhotra, ASG
Mr. Rahul Kaushik, Adv. for
Mr. D.S. Mahra,Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of learned counsel for the appellant, list
the matter tomorrow i.e. August 1, 2012.

|(Pardeep Kumar)
|Court Master

|(Renu Diwan)
|Court Master

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